

(3)

REGISTRAR
25-4-06
List O.A. COB.R.A.
before Hon. J. Bench for
Adm. P.O. File On
12-6-06

W
REGISTRAR

3.7.2006

Hon. Mr. A.K. Bhatnagar, Jm.

None for the applicant, even
in the revised cell.

It is made clear if none
appears on the next date,
appropriate order shall be
passed.

List on 25.7.2006.

Ac
Jm.

W
25/7/06.

Hon. Mr. Justice Khem Karan, Jc

List revised. None appears for the
applicant. The OA is dismissed
in default & for non-prosecution.

W
Jc

sl